

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2419
ANSWERED ON:25.07.2014
INTEGRATED CHILD PROTECTION SCHEME
Kodikunnil Shri Suresh;Singh Shri Ganesh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of children benefited under the Integrated Child Protection Scheme (ICPS) during each of the last three years and the current year, State/UT-wise;
- (b) the programmes presently being implemented for welfare of children under the scheme across the country, State/UT-wise;
- (c) whether the Government has received proposals from various States under the said scheme;
- (d) if so, the details thereof along with the reaction of the Government thereto; and
- (e) the funds released by the Government under the said scheme and utilization reported thereunder during the said period, State/UT-wise?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a): The State/UT-wise details of number of children benefited under the Integrated Child Protection Scheme (ICPS) during each of the last three years and the current year is Annexed.
- (b): The scheme provides support for setting up and maintenance of various types of Homes; emergency outreach service through a 24 hour dedicated phone helpline 1098; Open Shelters in urban and semi-urban areas; family based non-institutional care through adoption, sponsorship and foster care. The scheme also provides Aftercare program for handholding of children leaving institutional care after they attain the age of 18 years. Other activities under the scheme include "TRACKCHILD" - web enabled Management Information System on child protection including a website for missing children.
- (c) & (d): Yes, Madam. Financial proposals from various States/UTs have been received under the ICPS. The Ministry of Women and Child Development has sanctioned and released funds under ICPS to the States/UTs from which financial proposal have been received.
- (e): The State/UT-wise details of funds released under ICPS during each of the last three years and the current year is Annexed. The funds released are generally utilised, however, the unspent balance, if any, is adjusted from the eligible grant for the subsequent year.